- (d) the details of work undertaken, so far, in this regard; and
- (e) the achievements made in the above work, work-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) No, Sir. The Government of India has not entered into any agreement with private players for cleaning of river Ganga. The projects for cleaning of river Ganga under Namami Gange are tendered by the concerned Executing Agencies under the respective State Governments.

Also, opportunities for involving the Corporate in the river clean-up activities through their Corporate Social Responsibility (CSR) programme are being explored.

(b) to (e) Do not arise in view of (a) above.

Financial assistance to Gujarat under AIBP

- 1751. SHRI SHANKARBHAI N. VEGAD: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether Government of Gujarat has represented to the Central Government for considering DDP areas at par with DPAP areas for financial assistance under AIBP which was also recommended by the erstwhile Planning Commission;
- (b) if so, what steps the Central Government proposes to take to fulfil the said request;
- (c) whether the State Government has requested for considering DDP areas at par with DPAP areas regardless of whether it is new project or ongoing project and the Central Government should revise its guidelines accordingly; and
 - (d) if so, what is Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (d) Yes, Sir. As per the modified Accelerated Irrigation Benefits Programme (AIBP) guideline, a new project benefitting Desert Development Programme (DDP), Area will be treated at par with those benefitting DPAP areas and eligible for 60% grant for general category States. However, for on-going project in DDP areas the eligible amount of grant is 25% only.